

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**TENDER NOTICE No. 01/2026 [A.D. (Establishment)]**

Quotations are invited from reputed firms/suppliers/shops for supply of **700 pcs of Microfiber Duster of size "60x40cm"** for use in official vehicles of the Court.

The firm/supplier must have the financial capacity to execute the supply of aforesaid articles. Each page of bid should be duly signed and stamped by the suppliers. The bid should be complete in all respects and should be submitted in the Chambers of the undersigned within fourteen (14) days from the date of publication of the notice on official website of Patna High Court, Patna.

The Tender must reach this Court till **5.00PM on 09.02.2026 (Monday)**. Quotation received after stipulated time/date shall not be entertained. This tender notice can be downloaded from the website of Patna High Court - <http://patnahighcourt.gov.in/notices/tenders>

**Important Information**

<b>Date of commencement of Tender</b>	<b>27.01.2026</b>
<b>Last Date for Submission of Sealed Quotations</b>	<b>09.02.2026 (Monday) till 05:00 P.M.</b>
<b>Place of submission of Tender</b>	<b>In the box kept near Chambers of Ld. Registrar (Establishment) in the campus of the Patna High Court.</b>
<b>Date &amp; Time of opening of Tender</b>	<b>10.02.2026 (Tuesday) at 03:00 P.M.</b>
<b>Place of opening Tender</b>	<b>Near Chambers of Ld. Registrar (Establishment) in the campus of Patna High Court</b>

**Terms & Conditions:**

- (i) Proof of Registration of firm/supplier/shop, as per Government Rules.
- (ii) The firm must have GST and PAN number.
- (iii) The articles supplied should be in good condition.
- (iv) The firm shall submit sample of articles along with quotation.

- (v) The firm shall submit an affidavit regarding not having been black listed by any Government Office.
- (vi) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (vii) No advance payment shall be made.
- (viii) The Court reserves the right to reject quotations received without requisite documents and sample.
- (ix) The number of required articles may be increased or decreased as per requirement of the Court.
- (ix) The firm shall submit its bill in duplicate at the time of supply of articles.
- (x) Payment will be made in account of the firm after due verification of items supplied.
- (xi) The sample of aforesaid dusters may be seen during office hours.
- (xii) The Court reserves the right to accept or reject any or all quotations without assigning any reason whatsoever.
- (xiii) **The bidder will have to obtain a pass from Pass Counter of Patna High Court, Patna before submitting the Quotation.**
- (xiv) **On the top of the envelope, Tender Notice No. 01/2026 should be clearly mentioned.**

The Tender box is scheduled to be opened on 10.02.2026 (Tuesday) at 03.00 PM near the Chambers of the undersigned.

Date: 27.01.2026

  
(Anamika T.)  
Registrar (Establishment)  
Patna High Court, Patna